

- (b) Review by Government on the working of the above Association.

[Placed in Library. See No. L.T. 1556/17/19]

- (iv) (a) Sixty-ninth Annual Report and Accounts of the Synthetic and Art Silk Mills' Research Association (SASMIRA), Mumbai, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association. [Placed in Library. See No. L.T. 1557/17/19]

- (v) (a) Fiftieth Annual Report and Accounts of the Handloom Export Promotion Council (HEPC), Chennai, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 1558/17/19]

- (vi) (a) Annual Report and Accounts of the Sardar Vallabhbhai Patel International School of Textiles and Management (SVPISTM), Coimbatore, Tamil Nadu, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above School. [Placed in Library. See No. L.T. 1559/17/19]

- (vii) (a) Thirty-third Annual Report and Accounts of the National Institute of Fashion Technology (NIFT), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 1560/17/19]

**Annual Report and Accounts (2018-19) of OIDB, New Delhi and related papers**

इस्पात मंत्रालय में राज्य मंत्री (श्री फगनसिंह कुलस्ते): महोदय, मैं तेल उद्योग (विकास) अधिनियम, 1974 की धारा 20 की उप धारा (4) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report and Accounts of the Oil Industry Development Board (OIDB), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Board.

[Placed in Library. *See* No. L.T. 1561/17/19]

**I Annual Report and Accounts (2018-19) of NPCIL, Mumbai**

**II Annual Report and Accounts (2018-19) of various Institutions, Laboratories and Board and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Thirty-second Annual Report and Accounts of the Nuclear Power Corporation of India Limited, (NPCIL), Mumbai, along with its subsidiary companies, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 1334/17/19]

- II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Annual Accounts of the Tata Memorial Centre, Mumbai, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Centre.

[Placed in Library. *See* No. L.T. 1562/17/19]